

F.No. 01(03)/Roster/CESTAT/2020
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 20.10.2020


ORDER NO. 78 of 2020

Hon'ble President is pleased to partially modify the roster order no. 68 of 2020 for the period 2.11.2020 to 1.1.2021 as follows:-

COURT	PERIOD	WORK ASSIGNED
Dr. D. M. Misra, Hon'ble Member (Judicial) and Sh. C. J. Mathew, Hon'ble Member (Technical)	From 2/11/2020 to 13/11/2020	Customs Division Bench Matters.
Dr. D. M. Misra, Hon'ble Member (Judicial) and Sh. C. J. Mathew, Hon'ble Member (Technical)	From 16/11/2020 to 1/1/2021	Customs and Service Tax Division Bench Matters.
Sh. S. K. Mohanty, Hon'ble Member (Judicial) and Sh. P. Anjani Kumar Hon'ble Member (Technical)	From 2/11/2020 to 13/11/2020	Service Tax Division Bench Matters.
Sh. S.K. Mohanty, Hon'ble Member (Judicial) and Sh. Sanjiv Srivastava, Hon'ble Member (Technical)	From 16/11/2020 to 1/1/2021	Excise Division Bench Matters.
Sh. Sanjiv Srivastava , Hon'ble Member (Technical) and Sh. Ajay Sharma, Hon'ble Member (Judicial)	From 2/11/2020 to 13/11/2020	Excise Division Bench Matters.
Dr. Suvendu Kumar Pati, Hon'ble Member (Judicial)	From 2/11/2020 to 1/1/2021	Single Member Matters
Sh. Ajay Sharma, Hon'ble Member (Judicial)	From 16/11/2020 to 1/1/2021	Single Member Matters

Note:

1. All part heard matters are released to be heard afresh by Regular Bench as per the above Bench constitution on the respective dates on which they are posted.
2. From 2.11.2020 to 13.11.2020 if any Judicial Member who is a part of Division Bench will be on leave or tour, Dr. S. K. Pati, Member (J) will be part of that Division Bench and Single Member cases listed before the Member will be adjourned. From 16.11.2020 to 1.1.2021 if any Judicial Member in a DB will be on leave/ tour, Sh. Ajay Sharma, Hon'ble Member (J) will be part of the Division Bench and the Single Member matters listed before will be heard by Dr. S. K. Pati , Member (Judicial).
3. In the event of leave or tour of any Member (Technical) the DB matters listed before that DB shall be taken up by the other available DB and the Member (J) who was a part of the earlier DB shall hear Single Member Bench Matters.
4. On every Friday afternoon special bench sitting if any will be notified with the approval of the available Senior Member of Mumbai.
5. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By Order

(Bineesh Kumar K.S.)
Registrar

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Asst. Registrar